

X ITEM NO.75

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 18/09/2014 These appeals were called on for hearing today.

For Appellant(s)

Ms Mohini Giri, Adv.
Mr. Mukesh K. Giri, Adv.

For Respondent(s)

Mr. Nitin Kumar Thakur, Adv.
Mr. P. N. Puri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the appellant to file two sets of
spare copies within one week.

List again on 3.12.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.09.20
11:36:12 IST
Reason: